

F.No. 01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 29.08.2016

ORDER NO. 106 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 71 of 2016 for CESTAT Mumbai** to the extent indicated below:-

From 29.8.2016 to 02.09.2016 at 10.30 a.m. Hon'ble Shri M.V. Ravindran, Member (J) and Hon'ble Shri C.J. Mathew, Member (T) will hear Excise and Service Tax Division Bench matters.

By Order


(A. Mohan Kumar)
Registrar

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Deputy Registrar